



കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
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കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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Commissionerate of Land Revenue

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മേൽപ്പറഞ്ഞവരാണ് പരേതയുടെ അവകാശികൾ എന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുന്മാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽ മാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(13)

റഫ്. ബി2-6599/2020. 2020 നവംബർ 18.

വെള്ളരിക്കുണ്ട് താലൂക്കിൽ പരപ്പ വില്ലേജിൽ ഏരംകുന്ന് ദേശത്ത്, മുതുകാട്ടിൽ വീട്ടിൽ എം. എം. ജോർജ്ജ് എന്നയാൾ 10-2-2020-ാം തീയതി മരിച്ചുപോയെന്നും കേരള ലാൻഡ് റവന്യൂ മാനുവൽ വാല്യം 6, പാഠഗ്രാഹ് 236-ൽ പരാമർശിക്കും പ്രകാരമുള്ള ആവശ്യങ്ങൾക്കായി അനുവദിക്കുന്ന അവകാശ സർട്ടിഫിക്കറ്റിൽ ഉൾപ്പെടുത്തേണ്ടതായി പാഠഗ്രാഹ് 236-ൽ പരാമർശിക്കും പ്രകാരമുള്ള പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 7 പേർ മാത്രമാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
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മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികൾ എന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുന്മാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

താലൂക്കാഫീസ്, വെള്ളരിക്കുണ്ട്. (ഒപ്പ്) തഹസീൽദാർ.

Manjeswaram Taluk

NOTICES

(1)

Ref. C2-7685/2020. 16th November 2020.

Notice is hereby given to all to whom it may concern that Jagadish, A. R. S/o Raghava, M., Shree Nilaya, Ammenadka, Meenja Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Raghava, M. s/o Battya Shetty who expired on 6-4-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Raghava, M. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Bhanumathi, K.	Wife	62
2	Jagadish, A. R.	Son	39
3	Arathi, A. R.	Daughter	36
4	Rajेशha, A. R.	Son	34

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(2)

Ref. C2-6394/2020. 16th November 2020.

Notice is hereby given to all to whom it may concern that Surendra, A. S/o Manku Moolya, Ajjod House, Kudalmerkala Village, Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Manku Moolya S/o Aitha Moolya who expired on 6-8-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Manku Moolya that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Chandravathi	Daughter	55
2	Muralidhara	Grand Son [Son of (L) Girija]	20
3	Lavanya	Grand Daughter [D/o (L) Girija]	18
4	Krishna	Son	50
5	Surendra, A.	,,	42

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(3)

Ref. C2-7686/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Leelavathi W/o Lakshmana, H., Heddarikattu House, Ednad Villlage of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Lakshmana, H. s/o Angara who expired on 16-6-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Lakshmana, H. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Leelavathi	Wife	52
2	Shree Vidya, H.	Daughter	32
3	Nisha, H.	„	29

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(4)

Ref. C2-6393/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Surendra, A. S/o Manku Moolya, Ajjod House, Kudalmerkala Village, Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Appu w/o Manku Moolya who expired on 16-9-2004 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Appu that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Chandravathi	Daughter	55
2	Muralidhara	Grand Son [Son of (L) Girija]	20
3	Lavanya	Grand Daughter [D/o (L) Girija]	18
4	Krishna	Son	50
5	Surendra, A.	„	42

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(5)

Ref. C2-7888/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Padma Arun W/o Arun Kannan, Seema Katte, Guddakeri, Hosbettu Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Arun Kannan s/o Kannan who expired on 30-8-2012 and that it has been reported to this office that the person named in the schedule below is the legal heir of the said late Arun Kannan that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Padma Arun	Wife	62

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(6)

Ref. C2-7687/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Udaya Shetty S/o Babu Shetty, Malige House, Kannur P. O., Ednad Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Devaki W/o Babu Shetty who expired on 3-8-2004 and that it has been reported to this office that the person named in the schedule below on the legal heir of the said late Devaki, that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sarvani	Daughter	56
2	Indira, M.	„	54
3	Udaya Shetty	Son	51
4	Rajeevi	Daughter	43
5	Nirmala	„	36

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(7)

Ref. C2-7889/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Manjeshwar Gurudath Kamath s/o Manjeshwar Vaman Kamath, Bangra Manjeswara, Hosbettu Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Vijaya Alias Vijayalakshmi G Kamath w/o M. Gurudath Kamath who expired on 2-1-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Vijaya Alias Vijayalakshmi G. Kamath that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Manjeshwar Gurudath Kamath	Husband	55
2	Vaman Kamath, M.	Son	19

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(8)

Ref. C2-7680/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Vrinda Kini w/o Dandayudha Kini, Shreyas, Mavinakatta Road, Kuntengaradka, Koipady Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Dandayudha Kini S/o Ganapathy Kini who expired on 7-2-2014 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Dandayudha Kini that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vrinda Kini	Wife	66
2	Vishwanatha Dandayudha Kini	Son	43
3	Naveen Kini	„	38
4	Ashwin Kini Dandayudha	„	34

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(6)

Ref. C2-7890/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that M. A. Mammunhi Abdulla S/o A. M. Abdulla, Fathima Manzil, Piraramoole, Badaje Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Mariyanhi W/o A. M. Abdulla who expired on 22-2-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Mariyanhi that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	M. A. Mammunhi Abdulla	Son	57
2	Ayisha	Daughter	51
3	Abdul Kareem, M. A.	Son	50
4	A. M. Kamarunnisa	Daughter	36
5	Misriya Mohammed Ebrahim Shaikh	„	33

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(10)

Ref. C2-7683/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Mehamood Akkare Kunnu s/o A. K. Ibrahim Haji, Pazil Manzil, Akkare Kunnu, Shiriya Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late A. K. Ibrahim Haji S/o Abdul Kader Haji who expired on 17-7-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late A. K. Ibrahim Haji that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	A. K. Kadeeja	Wife	62
2	Aysha, A. K.	Daughter	50
3	Zuhara	„	49
4	Mehamood Akkare Kunnu	Son	46
5	Maimoona, A. K.	Daughter	44

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(11)

Ref. C2-7681/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Althaf Ebrahim Kumbala s/o Ibrahim, K., Ramlath Manzil, Near Nithyananda Madam, Kumbala P. O., Koipady Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ibrahim K. S/o Moideen who expired on 26-5-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ibrahim, K. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Ayishabi	Wife	58
2	Haris Ebrahim Kumbala	Son	40
3	Althaf Ebrahim Kumbala	„	39
4	Moideen Afsal Ebrahim Kumbala	„	34
5	Ramlath Beevi, E. K.	Daughter	26

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(12)

Ref. C2-7684/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Jayanthi, w/o Rukmaya, Ariyala House, Kayyar P. O., Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Rukmaya, S/o Babu Poojary who expired on 19-6-2020 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Rukmaya that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Jayanthi	Wife	50
2	Harshith, R.	Son	23

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(13)

Ref. C2-7682/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Prema S. Alva W/o Shivappa Alva, K. Kuduva House, Enmakaje Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Shivappa Alva, K. S/o Thimmanna Alva who expired on 26-5-2020 and that it has been reported to this office that the person named in the schedule below is the legal heir of the said late Shivappa Alva, K. that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heir	Relationship with the deceased	Age
	Prema S. Alva	Wife	47

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(14)

Ref. C2-1658/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Beefathima W/o K. M. Mohammed Kunhi, Marikunje House, Puthige P. O., Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late K. M. Mohammed Kunhi S/o Abdulla Haji who expired on 7-12-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late K. M. Mohammed Kunhi that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beefathima	Wife	63
2	K. M. Haiderali	Son	46
3	Hakkim, K. M.	„	44
4	Almath Rasheeda	Daughter	38
5	Haris, K. M.	Son	37

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(15)

Ref. C2-5739/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that Shankara, S. S/o Chaniya, Badiyar House, Chippar P. O., Chippar Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Koiru W/o Chaniya who expired on 1-3-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Koiru that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Babu	Son	59
2	Sundari	Daughter	49
3	Lakshmi	,,	40
4	Shankara, S.	Son	42
5	Ishwara	,,	40
6	Yamuna	Daughter	34

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(16)

Ref. C2-17742/2019.

16th November 2020.

Notice is hereby given to all to whom it may concern that Gopala Krishna S/o Chaniya, Kinnuval House, Kudalmerkala Village of Manjeswaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Chaniya S/o Mardha who expired on 6-5-2004 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Chaniya that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Susheela, M. B.	Daughter	53
2	Saritha	,,	52
3	Sarojini	,,	46
4	Gopala Krishna	Son	42
5	Narayana, K.	,,	40
6	Shridhara, K.	,,	35
7	Sunitha	Daughter	33

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(17)

Ref. C2-6391/2020.

16th November 2020.

Notice is hereby given to all to whom it may concern that P. S. Ishwara Bhat S/o P. Shankaranarayana Bhat, Daithota House, Katukukke, Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late P. S. Venkatrama S/o P. Shankaranarayana Bhat who expired on 21-7-2017 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late P. S. Venkatrama that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Dr. Savithri Daithota	Sister	83
2	Dr. P. S. Ramakrishna Bhat	Brother	75
3	P. S. Chandrashekhara	,,	72
4	P. S. Ishwara Bhat	,,	68
5	Sharada Krishna	Sister	66

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeswaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Taluk Office,
Manjeswaram.(Sd.)
Tahsildar.